

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)**

LOK SABHA

**UNSTARRED QUESTION NO.818
TO BE ANSWERED ON 01-03-2016**

Exclusion of Wrestling from Olympics

†818. SHRIMATI NEELAM SONKER:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether International Olympic Committee has proposed to exclude wrestling from the Olympics, if so, the details thereof; and

(b) the steps taken by the Government for ensuring continuation of wrestling in the Olympics?

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE)
FOR YOUTH AFFAIRS AND SPORTS
(SHRI SARBANANDA SONOWAL)**

(a): International Olympic Committee (IOC) Executive Board (EB) had in its meeting in February 2013 recommended 25 core sports for 2020 Olympic Games. EB had further recommended that wrestling, governed by the International Federation of Associated Wrestling Styles (FILA), be not included in the said list of core sports. However, at 125th Session of the International Olympic Committee (IOC) held in September 2013 in Buenos Aires, Argentina, the sport of wrestling was chosen as an additional sport for the Summer Olympic Games of 2020 and 2024. So, wrestling is included in the list of sports disciplines for Olympic Games.

(b): Following the IOC decision in February 2013 to drop wrestling, the Ministry of Youth Affairs & Sports had taken up the matter with them requesting them to reconsider the decision of its Executive Board (EB) and to retain wrestling in the category of core sports for Olympic Games.
